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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

I. On **23 September 2009**, the Committee approved the deletion of the one entry specified below from its Consolidated List. The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to this entry.

Removed from Al-Qaida individuals Section C

QI.E.53.01. Name: 1: YOUSSEF 2: MUSTAPHA 3: NADA 4: EBADA

Name (original script): يوسف مصطفى ندى عبادة

Title: na **Designation:** na **DOB:** 17 May 1931 **POB:** Alexandria, Egypt **Good quality**

a.k.a.: **a)** Youssef Nada **b)** Youssef M. Nada **c)** Youssef Mustapha Nada **Low quality**

a.k.a.: na **Nationality:** Italian **Passport no.:** na **National identification no.:** Italian

Identity Card number AE 1111288, expiration date 21 Mar. 2005. **Address:** **a)** via

Arogno 32, 6911 Campione d'Italia, Italy **b)** via per Arogno 32, CH-6911 Campione

d'Italia, Italy **c)** via Riasc 4, CH-6911 Campione d'Italia I, Italy **d)** Italy, (resident as at

Apr. 2009) **Listed on:** 9 Nov. 2001 (amended on 10 Apr. 2003, 26 Nov. 2004, 3 Jun.

2009) **Other information:** na



The list of individuals, groups, undertakings and entities that have been removed from the Consolidated List pursuant to a decision by the Committee is available on the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/removed.shtml>.

II. Also on **23 September 2009**, the Committee approved the amendments specified with strikethrough and underline in the two entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1822 (2008) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.M.34.01. Name: 1: FAHID 2: MOHAMMED 3: ALLY 4: MSALAM

Title: na **Designation:** na **DOB:** 19 Feb. 1976 **POB:** Mombasa, Kenya **Good quality**

a.k.a.: **a)** Fahid Mohammed Ally **b)** Fahad Ally Msalam **c)** Fahid Mohammed Ali Msalam **d)** Mohammed Ally Msalam **e)** Fahid Mohammed Ali Musalaam **f)** Fahid Muhamad Ali Salem **g)** Fahid Mohammed Aly **h)** Ahmed Fahad **i)** Ali Fahid Mohammed **j)** Fahad Mohammad Ally **k)** Fahad Mohammed Ally **l)** Fahid Mohamed Ally **m)** Msalam Fahad Mohammed Ally **n)** Msalam Fahid Mohammad Ally **o)** Msalam Fahid Mohammed Ali **p)** Msalm Fahid Mohammed Ally **Low quality a.k.a.:** **a)** Usama Al-Kini **b)** Mohammed Ally Mohammed **c)** Ally Fahid M **Nationality:** Kenyan **Passport no.:** **a)** Kenyan passport number A260592 **b)** Kenyan passport number A056086 **c)** Kenyan passport number A435712 **d)** Kenyan passport number A324812 **e)** Kenyan passport number 356095 **National identification no.:** Kenyan identity card number 12771069

Address: Mombasa, Kenya **Listed on:** 17 Oct. 2001 (amended on 2 Jul. 2007, 13 Feb. 2009, 23 Sep. 2009) **Other information:** Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in Aug. 1998.

~~Reportedly deceased in Pakistan in Jan. 2009.~~ Confirmed to have died on 1 Jan. 2009.

QI.S.35.01. Name: 1: SHEIKH 2: AHMED 3: SALIM 4: SWEDAN

Name (original script): شيخ أحمد سالم سويدان

Title: Sheikh **Designation:** na **DOB:** a) 9 Apr. 1969 b) 9 Apr. 1960 c) 4 Sep. 1969 **POB:** Mombasa, Kenya **Good quality a.k.a.:** a) Ahmed Ally b) Sheikh Ahmad Salem Suweidan c) Sheikh Swedan d) Ally Ahmad e) Muhamed Sultan f) Sheik Ahmed Salim Sweden g) Sleyum Salum h) Sheikh Ahmed Salam i) Sheikh Ahmed Salem Swedan **Low quality a.k.a.:** a) Ahmed The Tall b) Bahamad c) Sheik Bahamad d) Sheikh Bahamadi e) Sheikh Bahamad **Nationality:** Kenyan **Passport no.:** Kenyan passport number A163012 **National identification no.:** Kenyan identity card number 8534714, issued on 14 Nov. 1996 **Address:** na **Listed on:** 17 Oct. 2001 (amended on 2 Jul. 2007, 21 Dec. 2007, 13 Feb. 2009, 23 Sep. 2009) **Other information:** Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in Aug. 1998. ~~Reportedly deceased in Pakistan in Jan. 2009.~~ Confirmed to have died on 1 Jan. 2009.

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (1 September 2009), the Committee has concluded its review of the following names:

- Adel Abdul Jalil Ibrahim Batterjee (QI.B.182.04) – review concluded on 14 September 2009
- Abd Al-Rahman Al-Faqih (QI.A.212.06) – review concluded on 14 September 2009
- Tahir Nasuf (QI.N.215.06) – review concluded on 14 September 2009
- Abd Al Hamid Sulaiman Muhammed Al-Mujil (QI.A.225.06) – review concluded on 14 September 2009
- Fahd Muhammad 'Abd Al-'Aziz Al-Khashiban (QI.A.233.07) – review concluded on 14 September 2009
- Abdul Rahim Al-Talhi (QI.A.234.07) – review concluded on 14 September 2009
- Muhammad 'Abdallah Salih Sughayr (QI.S.235.07) – review concluded on 14 September 2009
- Hamid Abdallah Ahmad Al-Ali (QI.A.236.08) – review concluded on 14 September 2009
- Jaber Abdallah Jaber Ahmad Al-Jalahmah (QI.A.237.08) – review concluded on 14 September 2009



- Mubarak Mushakhas Sanad Mubarak Al-Bathali (QI.A.238.08) – review concluded on 14 September 2009
- Al-Akhtar Trust International (QE.A.121.05) – review concluded on 14 September 2009

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's Consolidated List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the nineteenth update of the List in 2009.

23 September 2009